

1	2	3	4	5
(D) Small States/UTs				
30.	Andaman and Nicobar Islands	-	0.25	0.45
31.	Chandigarh	-	-	
32.	Dadra and Nagar Haveli	-	-	0.13
33.	Daman and Diu	0.03	0.03	0.05
34.	Delhi	41.52	60.77	3.00
35.	Lakshadweep	0.00		
36.	Puducherry	0.07	0.09	0.05
TOTAL		41.62	61.14	3.68
GRAND TOTAL		2,737.75	2,000.06	2,333.07

Note:

1. SPIP- State Programme Implementation Plan.
2. The above data comprises of Hospital Strengthening - Upgradation of CHCs, PHCs, Distt. Hospitals, Strengthening of Districts, Sub Divisional Hospitals, CHCs, PHCs and Sub Centre Rent and Contingencies and New Constructions/ Renovation and Setting up - CHCs, PHCs, SHCs/Sub Centres, Setting up Infrastructure wing for Civil works, Govt. Dispensaries/ others renovations and Construction of BHO, Facility improvement, civil work, BemOC and CemOC centres, Major civil works for operationalization of FRUS, Major civil works for operationalization of 24 hour services at PHCs, Civil Works for Operationalising Infection Management and Environment Plan at health facilities, Infrastructure of Training Institutions, SDH, DH and Civil work of DEIC (RBSK).

Survey on extent of drug abuse among citizens

1807. SHRI K. SOMAPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has decided to conduct an advanced survey on the extent of drug abuse among the citizens;

(b) whether any mechanism is existing to monitor the de-addiction and rehabilitation centres; and

(c) the details of previous surveys conducted, if any, in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) and (b) Ministry of Social Justice and Empowerment, Government of India has recently (in June, 2016) commissioned a National survey on extent of drug use in the country through All India Institute of Medical Sciences, New Delhi in collaboration with various other agencies, covering all the States and UTs of the country.

The following steps are taken to monitor the de-addiction and rehabilitation centres:

- Ministry of Social Justice and Empowerment has designated Bureau Heads and Divisional Heads as Nodal Officers for various States and UT Administrations for carrying out inspection at regular intervals. The Officers of Ministry conduct inspections of the Integrated Rehabilitation Centres (IRCA) being financially assisted under the Scheme of Prevention of Alcoholism and Substance (Drug) Abuse.
- The representatives of Regional Resource Training Centres (RRTCs) conduct inspections of the IRCA on regular basis.
- The officers/officials deputed by the concerned State Government also carry out inspections and grant in aid is considered on the basis of satisfactory report.
- All the centres getting grants-in-aid from the Drug De-Addiction Programme, Ministry of Health and Family Welfare, Government of India submit their reports, Statement of Expenditure and Utilization Certificate periodically.
- Ministry of Social Justice and Empowerment sponsors evaluation studies from time to time through independent agencies to check whether the benefits reach the targeted groups.
- Subsequent releases of Grant-in-Aid to NGOs are made on receipt of audited accounts, Utilization Certificates and completeness of the proposals as per norms of the Scheme.

(c) Ministry of Social Justice and Empowerment conducted a rapid survey for estimation of the extent, trend and pattern of drug abuse in the States of Punjab and Manipur through the concerned Regional Resource and Training Centres (RRTCs) in collaboration with All India Institute of Medical Sciences (AIIMS), New Delhi and Regional Institute of Medical Sciences (RIMS), Imphal, respectively.

Appointment of regular director, RIMS Imphal

1808. SHRI NEERAJ SHEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the regular post of Director of Regional Institute of Medical Sciences (RIMS), Imphal has remained vacant for more than last two years, allowing the organisation to run headless;